CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/3781/2020



This the 12th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Faheem Iqball Shayiq, Age 3 Tehsil Villgam District Kupwara, Ka	32 years, S/o Fatah Mohammad Shayiq, R/o Villgam ashmir
(Advocate:- Mr. S H Thakur-Not Pr	resent) Versus
1. University of Kashmir through	gh Registrar, University of Kashmir, Hazrat Bal
Srinagar and 6 ors.	
	Respondents
(Advocate: Mr. Amit Gupta, learned	A.A.G.)
	ORDER

[ORAL] (Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This TA (TA No.3781/2020) arises out of SWP No.522/2017, wherein relief is claimed against Sher-i-Kashmir Institute of Medical Sciences. This Tribunal does not have jurisdiction in respect of the employees of Sher-i-Kashmir Institute of Medical Sciences. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Manish/Shashi/Arun